

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/451

Dated Shillong, the 19th October, 2023

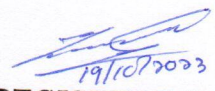
It is hereby notified for the information of all concerned that **DIVISION BENCH III** comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee will not sit on **20th October, 2023** and all matters fixed before the said **DIVISION BENCH** on the above date shall stand adjourned and will appear on **30th October, 2023** except for urgent matters which, if any, may be mentioned before the **DIVISION BENCH** comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee which will sit at 10.30 A.M. on the above date in Court Room No. 2.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/451-A Dated Shillong, the 19th October, 2023
Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
6. The Registrar (Judicial Service) High Court of Meghalaya, Shillong for kind information.
7. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information of the advocate General/Additional Advocate General.
8. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for kind information.
10. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
11. All Court Masters concerned for information and necessary action.
12. Notice Board.
13. Office File.


19/10/2023
JOINT REGISTRAR (LISTING)

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19/10/23